

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.5213  
TO BE ANSWERED ON 24.07.2019**

**ROBs AT MYNAGAPALLY**

**5213. SHRI KODIKUNNIL SURESH:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has constructed Rail Over Bridges (ROBs) at Mynagapally level cross No. 61 and Avaneeswaram level cross No. 519 in Trivandrum and Madurai divisions in Kerala respectively;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government has received the priority list from the State Government of Kerala for the construction of ROBs in Trivandrum and Madurai divisions in Kerala; and**
- (d) if so, the details thereof along with the priority list division-wise in the State during the last three years?**

**ANSWER**

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY**

**(SHRI PIYUSH GOYAL)**

**(a) & (b):**

**(i) Work for construction of Road over Bridge (ROB) in lieu of Level Crossing (LC) No. 61 at Km 132/14-15 between Karunagapalli and Sasthankotta railway stations has been sanctioned. Alignment drawing yet to be received from Government of Kerala. Further action**

**will be taken after receipt of alignment drawing from State Government.**

**(ii) LC No. 519 at Avaneeswaram does not qualify for construction of ROB as Traffic density of this LC is less than 1 lakh.**

**(c) & (d): There is no priority list received from State Government of Kerala. However, work of construction of 53 ROBs has been sanctioned in the State of Kerala on cost sharing basis in last three years, details of which are as under:**

| <b>State</b>  | <b>2016-17</b> | <b>2017-18</b> | <b>2018-19</b> | <b>Total</b> |
|---------------|----------------|----------------|----------------|--------------|
| <b>Kerala</b> | <b>12</b>      | <b>8</b>       | <b>33</b>      | <b>53</b>    |

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